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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)SR.No.3722/9/HDB/2017
NAME OF THE PETITIONER	Cargosol Logistics Private Limited
NAME OF THE RESPONDENT	Sri Lalita Cement Industries Limited
UNDER SECTION	9 of IBC, 2016

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. SUKUMAR	ADVOCATE	SSUKUMAR265@HOTMAIL.COM 9962586346	S. S.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.S.Sukumar, learned counsel for the petitioner. Post the case on 03.11.2017.

Sd/-
Member (Technical)


Member (Judicial)